

**MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING FEBRUARY 2023**  
(data as on 10.03.2023)

<b>Nature of incident</b>	<b>No. of cases registered</b>	<b>No. of cases disposed</b>	<b>Pendency as on date</b>
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	10	3	348
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	189	203	3611
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	7	5	323
BONDED LABOUR (Inc. Code 601)	79	32	81
CHILDREN (Inc. Code 100-117)	79	77	327
WOMEN (Inc. Code 1300-1316)	323	428	769
SC/ST/OBC (Inc. Code 1900-1909)	72	94	145
OTHERS	5274	5560	6149
<b>TOTAL</b>	<b>6033</b>	<b>6402</b>	<b>11753</b>

**SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of February 2023**

	<b>No. of cases registered</b>	<b>No. of cases disposed</b>	<b>Pendency as on date</b>
SUO-MOTU	6	0	116
HRD	0	2	30

**Cases where NHRC recommended Monetary relief during the month of February 2023**

<b>Nature of incident</b>	<b>No of Cases</b>	<b>Amount recommended (in Rs.)</b>
TORTURE/HARASSMENT IN JUVENILE/OTHER HOME	1	40,000
CUSTODIAL DEATH (Judicial)	3	13,00,000
ALLEGED CUSTODIAL DEATHS IN JUDICIAL CUSTODY	1	3,00,000
DEATH IN POLICE ENCOUNTER	1	4,00,000
ALLEGED CUSTODIAL DEATHS IN POLICE CUSTODY	4	17,50,000
MISCELLANEOUS	1	2,50,000
DEATH DUE TO ELECTROCUTION	1	1,00,000
<b>TOTAL</b>	<b>12</b>	<b>41,40,000</b>